Name of Corporate Debtor:	AMEYA ECO-ZONE DEVELOPERS PRIVATE LIMITED
<b>Date of Commencement of CIRP:</b>	07-Jun-24
List of Creditors as on:	30-May-25

## **List of Secured Financial Creditors**

(Amount in ₹)

Sl. No.	Name of creditor	% Voting share	Details of claim received		Details of claim	Amount of claim	Amount of claim	Details of Security Held	Whether Security	(Amount in ₹) Remarks, if any
,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,			Date of receipt	Amount claimed	Amount of claim admitted	rejected	under verification	Details of Security Fred	Interest Relinquished?	remarks, it any
	hree Naivedya Fincom rivate Limited	69.02	27-06-2024	1,27,90,93,155.00	1,27,90,93,155.00	-	-	Non-Agricultural (N.A.) Plot at S. No. 202 admeasuring 55341 sq.mtr. And Plot No. 209 admeasuring 39052 sq.mtr. At Ajwa Road, Village Sakaria, Taluka Waghodia, Vadodara, Gujarat owned by M/s. Ameya Eco-Zone Developers Pvt. Ltd.	-	
Re	mkara Assets econstruction Private imited	15.89	26-06-2024	29,45,12,430.26	29,45,12,430.26	-	-	Non-Agricultural (N.A.) Plot at S. No. 207 admeasuring 18919 sq.mtr. And Plot No. 210 admeasuring 30150 sq.mtr. At Ajwa Road, Village Sakaria, Taluka Waghodia, Vadodara, Gujarat owned by M/s. Ameya Eco-Zone Developers Pvt. Ltd.	-	Note 1
3 St	trugence Debt Fund	10.03	24-06-2024	18,59,57,314.00	18,59,57,314.00	-		Charge registered under Shanta Mangesh Developers and the CD is the Corporate Guarantor pertaining to SN 203.		Note 2
4 St	trugence Debt Fund	0.00	28-06-2024	38,33,10,861.00	_	38,33,10,861.00				
5 M	Ir. Siddharth Mallya	0	25.06.2024	9,35,78,138.00	9,35,78,138.00			Charge registered under Shanta Mangesh Developers and the CD is the Corporate Guarantor petaining to SN 203.		Note 3

## Notes:

- 1 Primary Borrower is M/s. Sarthak Developers and Guarantors: Mr. Vijay Mallya, Mrs. Utkarsha Vijay Mallya & Mr. Siddharth Mallya
- 2 Ameya Eco-Zone Developers is the security provider under the Debture Trust Deed dated 18-10-2018 and the claimant is a debentureholder
- 3 Mr. Siddharth Mallya, legal heir of Mr. Vijay Mallya is a related party of the Cd and will not have any voting rights. The claimant is a debenture holder and the security provider under the Debenture Trust Deed dated 18-10-2018 is the CD.